

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE) CHENNAI

Original Application No. 51 of 2015 (SZ)

IN THE MATTER OF:

V. Manickam

...APPLICANT

VERSUS

The Secretary, Tamil Nadu Pollution Control
Board and others

...RESPONDENTS

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Place: Chennai
Date : 23.07.2021



H.D. Varalaxmi
DEPONENT
H.D. VARALAXMI, M.Tech
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CENTRAL POLLUTION CONTROL BOARD
(MoEF & CC, Govt. of India)
Regional Directorate (Chennai)
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Ambattur Industrial Estate, Chennai - 600 056

**STATUS REPORT IN THE MATTER OF OA NO. 51/2015
AS PER ORDER DATED 08.06.2021**

In the matter of OA no. 51/2015, Hon'ble Tribunal (SZ), Chennai vide order dt. 08.06.2021 directed as;

“... Central Pollution Control Board directed to file a detailed report regarding the implementation of the directions issued by the Principal Bench of National Green Tribunal in the polluted river stretches case mentioned above...”

1. In the matter of OA no. 673/2018 (PB) order dt. 08.04.2019 Constituted a Central Monitoring Committee to undertake a national initiative by way of preparation and enforcement of a national plan to make river stretches pollution free comprising a senior representative of NITI Aayog, Secretaries Ministry of Water Resources, Ministry of Urban Development, Ministry of Environment, Forest and Climate Change, Director General, National Mission for Clean Ganga and Chairman CPCB. Chairman CPCB will be the nodal authority for coordination. Senior most among them will preside over the deliberations. The Central Monitoring Committee will also co-ordinate with the RRCs of the States and oversee the execution of the action plans, taking into account the timelines, budgetary mechanism and other factors. Chief Secretaries of States will be the nodal agency at State level. The Chief Secretaries of the States may undertake review of progress of RRCs by involving concerned Secretaries of Department of Urban Development, Environment, Industries, Irrigation and Public Health, Health etc.
2. National Mission for Clean Ganga (NMCG), Ministry of Jal Shakti, GOI is periodically reviewing the progress of all polluted river stretches in all the states and submitting the report to the Secretary, Ministry of Jal Shakti and being further reviewed by Central Monitoring Committee. NMCG is obtaining monthly progress report in a prescribed format from Tamilnadu Pollution Control Board. The monthly progress report obtained from the States are being uploaded in NMCG website <https://nmcg.nic.in/ngtprogressreport.aspx>

3. NMCG is submitting the quarterly review report of Central Monitoring Committee to Hon'ble NGT (PB), Delhi and also uploading in their website <https://nmcg.nic.in/ngtdetails.aspx?ngtmatid=113>.
4. Since Ministry of Jal Shakti is reviewing the action plan of all polluted river stretches in the country under the Chairmanship of Secretary, MoJS, CPCB requested TNPCB to provide the status of implementation of action plan of River Thirumanimuthar. Accordingly, TNPCB has provided the copy of consolidated progress report & gist of the report for the month of May 2021 submitted to NMCG. The said report is attached as **Annexure 1**. The information on River Thirumanimuthar extracted from said progress report is as follows;

Details of each existing STPs in Tamil Nadu & PRS

No.	Location	Existing STP Capacity (MLD)	Capacity being utilized (MLD)	Operational Status of STP	Compliance Status of STP
54	Salem - Vellakuttai STP	13.00	7.00	Operational	Complied
55	Salem - Anaimedu STP	6.00	4.00	Operational	Complied
56	Salem - Mankuttai STP	35.00	1.50	Operational	Complied
57	Salem - Vandipettai STP	44.00	1.00	Operational	Complied

Latest water quality of the polluted river stretches for the month of April 2021 - TNPCB

Sl.No.	Name of the River	No of Monitoring Locations	BOD mg/l
2	Thirumanimutharu	2	25

Ground water quality in the catchment of polluted rivers - PWD

Name of the River	Ground water quality
Thirumanimutharu	The SG&SWRDC provided monitoring wells in Salem, Attayampatti and Palapatti areas. The TDS in this stretch vary between 500 mg/l to 2000 mg/l.

Ground water regulation - PWD

Name of the River	Ground water regulation
Sarabanga	For effective management of Ground Water, 683 packaged drinking water firms operated illegally have been closed as per Honorable Madras High Court order passed under WP No.16299 / 2018. In the Tamirabarani basin, 9 illegally operating firkas have been sealed and closed.
Thirumanimutharu	
Vasista	
Cauvery	
Bhavani	
Thamirabarani	A Comprehensive Groundwater (Management and Development) Act, to regulate and manage the extraction of Groundwater is under active consideration of the Government of Tamil Nadu.

Good irrigation practices being adopted by the State - PWD:

Name of the River	Good irrigation practices being adopted by the State
Sarabanga	Awareness meetings are conducted under TNIAMP, ADB & State Funds. In some parts of the reach DRIP irrigation is practiced.
Thirumanimutharu	
Vasista	
Cauvery	
Bhavani	

Rain Water Harvesting - PWD

Name of the River	Existing Structures (Nos)	Ongoing Works (Nos)	Proposed Works (Nos)
Thirumanimutharu	6	-	14-Recharge Wells

Demarcation of Flood plain and removal of illegal encroachments - PWD:

Name of the River	Demarcation of Floodplain and removal of illegal encroachments
Sarabanga	Drone Survey completed by WAPCOS in January 2021. The draft DPR at a cost of Rs.2.0 Cr prepared by WAPCOS for identification of flood plain zones and area for afforestation to maintain Bio Diversity has been submitted and is under the scrutiny of PWD. Encroachment if any is identified in the survey will be evicted and other management works will be completed by March 2022 after rehabilitation and resettlement.
Thirumanimutharu	

Maintaining minimum e-flow of river - PWD:

Name of the River	Maintaining minimum e-flow of river
Thirumanimutharu	This river is only a flood carrier. The sewage water enters in to the river in Salem Corporation. Treatment plants have been proposed under NadanthaiVaazhi Cauvery for which a draft DPR has been prepared by M/s. WAPCOS, submitted and is under the scrutiny of PWD. E flow will be maintained in this river after completion of sewage treatment plants by March 2022, the treated water will flow as environmental flow.

Plantation activities along the rivers-PWD

Name of the River	Plantation activities along the Rivers
Thirumanimutharu	DPR is prepared and under scrutiny by PWD for planting 42,000 Nos. of tree saplings.

Development of biodiversity park - PWD

Name of the River	Development of Biodiversity park
Sarabanga	Drone Survey has been completed by M/s.WAPCOS in January 2021. A
Thirumanimutharu	draft DPR prepared by M/s.WAPCOS has been submitted and is under scrutiny of PWD. This work will be completed in March 2022.

Gist of Report on the progress made on the Polluted River Stretches

Tamil Nadu State

Month : May 2021

Sl. No.	Details of works	Action taken
1	Polluted River Stretches identified	Priority -I River Cauvery, Sarabanga river, Vasista river and Thirumanimutharu river; priority - IV Bhavani river and Priority - V Tamiraparani river.
2	Sewage Generation	3786.16 MLD in Tamil Nadu.
3.a.	Existing STPs	There are 71 STPs in operation with treatment capacity of 1634.154MLD and in 11 FSTPs -0.324 MLD is treated. In certain STPs 2.5 to 10.7% increase in utilization has been achieved during April 2021 (annexure-1).
b.	Under construction STPs	45 STPs (976.4 MLD capacity) and 41 FSTPs (1.045 MLD capacity) are under construction and they are at various stages of implementation. In Under Construction projects of STPs, 1% to 40% increase has been achieved during May 2021 and the details are furnished in annexure-2 .
c.	Proposed STPs:	37 STPs are proposed to fill the gap of treatment of sewage.
4 a.	Existing MSW treatment :	12,953 TPD of solid waste is generated in the State with treatment capacity of 9205.37 TPD.
b	Under construction MSW Facilities:	267 MSW facilities are being constructed to a capacity of 2788.6TPD.
c.	Proposed MSW Facilities	13 Nos. of facilities are proposed to a capacity of 336.50 TPD.
d	Bio -mining	Bio -mining is being taken up in 15 ULBs and Biomining Works completed.
5 a.	Existing CETPs	There are 36 CETPs existing in the State with a capacity of 87350 KLD. Out of the 36 CETPs, 34 CETPs are in operation, 2 CETPs have been closed for non-compliance of Board orders. The details are submitted in annexure-4 .
b.	Proposed CETPs :	Along the polluted river stretches, 10 CETPs of 41 MLD are proposed for dyeing units and they are under proposal stage.
6.	Biomedical waste management	25,910 health care units in the State generate 88.01 TPD of biomedical wastes, for which 10 bio-medical waste treatment facilities are in operation,

7	Hazardous Waste Management	Total haz. Waste generation is 9.64810lakhs ton per annum. Out of which recyclable is 1.2081 lakhs ton/annum, utilizable is 7.30 lakhs ton/annum, land fillable is 0.9 lakhs ton/annum and incinerable is 0.24 lakhs tons/annum.			
8	Coastal Management Plan:	As per the directions in the NGT order dated 22nd September 2020, 46 Nos. of stretches have been identified in 14 districts as polluted zones for which action plan is under preparation and it will be furnished by the Director of Environment, Govt. of Tamil Nadu early.			
9	Water Quality in Polluted River Stretches: March 2021				
	Sl. No.	Name of the River	No. of Monitoring Locations	BOD mg/l	As per Bathing Standards Class B
1	Sarabanga	2	No flow	BOD < 3 mg/l	
2	Thirumanimutharu	2	25		
3	Vasista	2	No flow		
4	Cauvery	19	Samples not collected due to lockdown		
5	Bhavani	7			
6	Thamirabarani	12			
10	Reuse of treated water 80.50 MLD of treated waste water is reused for agricultural and industrial purposes				
11	Maintenance of ground and surface water quality – PWD				
<p>a. Ground water quality: Along the polluted river stretches monitoring wells have been provided and the ground water is monitored.</p> <p>b. Ground water regulation: Ground water (Management and development) Act to regulate and manage the extraction of Ground water is under active consideration of the Government.</p> <p>c. Good irrigation practices adopted by the State: Village level awareness meetings are carried-out by the PWD to adopt crop rotation and good irrigation practices. Rehabilitation and modernization of tanks are carried-out by the PWD.</p> <p>d. Rain Water Harvesting: 91 existing RWH structures along the PRS are provided; 50 Nos. are under progress and 283 Nos. of recharging wells and check dams are proposed.</p> <p>e. Demarcation of flood plain zones and removal of encroachments: In the PRS for demarcation of flood plain zones and removal of encroachments drone surveys are proposed for which DPR is under preparation.</p> <p>f. E-flow: It will be maintained in the rivers of Sarabanga, Thirumanimutharu, Vasista after completion of STPs. In the rivers of Cauvery, Bhavani and Tamiraparani E- flow is being maintained.</p>					

Annexure-1
Incremental progress in existing STPs treatment/utilization

Sl. No.	Location	Existing STP Capacity (MLD)	Capacity Being Utilized (MLD)		Incremental progress %
			Apr 21	May 21	
	CMA				
1	Chidambaram	9.44	3.35	3.65	8.22
2	Viluppuram_Kakuppam	9.0	6.25	7.0	10.7
3.	Krishnagiri	12.34	7.80	8.0	2.5

Annexure- 2
Incremental progress of STPs under construction

Sl. No.	Name of STP	Commencement Period	Capacity (MLD)	%of Completion		Incremental progress %
				Apr. 21	May.21	
	CMA					
	Avadi		36.0	92	93	1.0
	Coimbatore – Nanjundapuram		40	82	85	3.0
1.	Coimbatore – Kuruchi-Kuniamuthur	Feb.19	30.5	55	66	16.7
2.	Sathiyamangalam	--	4.08	100		
3.	Pollachi		11.25	92	93	1.1
4.	Rajapalayam		21.85	6	10	40
5.	Sattur		4.65	82.85	84	1.37
6.	Sathiyamangalam		4.08	100	100	
	CMWSSB					
1.	Sholinganallur	Mar 16	54.0	87	87.5	0.66
2.	Thiruvottriyur STP		31.0	100	100	
3.	Kodungaiyur, Zone-1	Nov.19	120	37.9	40	5.24
4.	Kodungaiyur, Zone- 2	Nov.19	120	53	55	3.6

5.	Nesapakkamr,Zone-4	Nov.19	50	31.5	32.5	3.1
6.	Perungudi-4, Zone-5	Nov.19	60	30.34	33.34	9.0
7.	Chennai River Restoration Trust (CRRT),Chetpet MSTP		1	90	91.5	1.64
8.	CRRT, Nungambakkam MSTP		1.2	63	65	3.1
9.	CRRT, Maduravoyal		0.6	10.5	13.5	22.2
10.	CRRT, Todd Hunter Nagar MSTP		0.4*4=1.6	5	7	28.6

Annexure-3
Status of compliance and operation of the CETPs

S.No.	Location of CETPs	No. of units connected to CETP.	Capacity (KLD)	Status of CETPs	Compliance
1.	Pallavaram	144	3000	Operation	It awaits Anna University evaluation study report.
2.	Ambattur	211	200	Operation	It has not provided on line connectivity of effluent monitoring system. It assured to rectify the defects.
3.	Kanchipuram	62	1500	Under closure	Under closure due to non-compliance of the Board order.
4.	Sivagangai	48	49.6	Under closure	Under closure due to non-compliance of the Board order.

Annexure-4
MUNICIPAL SOLID WASTE MANAGEMENT-STATE (ULBs)
Incremental Progress

Sl. No	Details	Jan.2021	Feb.2021	Mar.2021	Apr.21	May21	Incremental progress %
1	MSW generation (TPD)	13,726	13,726	13,726	13,726	12,953	-
2	MSW treatment capacity (TPD)	11,583	9147.23	9177.23	9200.37	9205.37	0.06
3	MSW utilization (TPD)	5,984	8843.23	8300.23	8356.37	8374.37	0.22

National Mission for Clean Ganga
Format for submission of Monthly Progress Report in the NGT Matter
OA No. 673 of 2018 (in compliance to NGT order dated 24.09.2020)
For the State of Tamil Nadu

Month: May 2021

Overall status of the State:

- I.** Total Population : 72.14 million
 Urban Population : 34.95 million
 Rural Population : 37.19 million
- II. a.** Estimated Sewage Generation (MLD): 3786.16 MLD (State)
b. Estimated Sewage Generation (MLD): 388.39 MLD (PRS)

III. Details of Sewage Treatment Plant:

S.No.	Details of Sewage Treatment Plant	State	PRS
1	Existing No. of STPs and Treatment Capacity (in MLD)	71 1634.154	13 264.87
2	Capacity Utilization of existing STPs	926.674*	128.09
3	MLD of sewage being treated through Alternate technology	752	1.56
4	Gap in Treatment Capacity in MLD	1400.006	127.595
5	No. of Operational STPs	71	12
6	No. of Complying STPs	71	12
7	No. of Non-complying STPs	Nil	Nil
8	Existing No. and Capacity of FSTP (in MLD)	11 0.324	1

Note: * Due to summer season, the inflow of sewage of Chennai city has been decreased, Hence the utilization capacity is also reduced.

Details of each existing STPs in Tamil Nadu & PRS

No.	Location	Existing STP Capacity (MLD)	Capacity being utilized (MLD)	Operational Status of STP	Compliance Status of STP
	CMWSSB				
1.	Nesapakkam STP Zone –IV	23	9.87	Operational	Complied
2.	Koyambedu STP Zone – II	34	25.67	Operational	Complied
3.	Kodungaiyur STP Zone II	80	67.31	Operational	Complied
4.	Kodungaiyur STP Zone I	80	68.93	Operational	Complied
5.	Perungudi STP Zone - V	12	10.41	Operational	Complied
6.	KoyambeduSTP Zone - III	60	9.95	Operational	Complied
7.	Kodungaiyur STP Zone I& II	110	97.05	Operational	Complied
8.	Nesapakkam STP Zone – IV	40	26.99	Operational	Complied
9.	Perungudi STP Zone – V	54	47.68	Operational	Complied

10	Perungudi STP Zone – V	60	50.10	Operational	Complied
11	Nesapakkam STP Zone – IV	54	48.23	Operational	Complied
12	Koyambedu STP Zone – III	120	81.19	Operational	Complied
13	Sholinganallur STP	18	3.01	Operational	Complied
Total (13 Nos)		745	546.44		
CMA					
14	Coimbatore- 1	70.00	35.00	Operational	Complied
15	Coimbatore- 2	60.00	5.00	Operational	Complied
16	Vellore	10.28	8.00	Operational	Complied
17	Dindigul	13.65	3.00	Operational	Complied
18	Avadi	4.00	2.50	Operational	Complied
19	Madurai-1	125.00	24.00	Operational	Complied
20	Madurai-2	45.70	15.00	Operational	Complied
21	Thanjavur	28.05	14.15	Operational	Complied
22	Tiruppur	15.00	8.50	Operational	Complied
23	Cuddalore	12.25	6.50	Operational	Complied
24	Kanchipuram	14.70	14.70	Operational	Complied
25	Maraimalai Nagar	2.20	2.20	Operational	Complied
26	Tiruvallur	6.20	4.52	Operational	Complied
27	Chidambaram	9.44	3.65	Operational	Complied
28	Thiruvannamalai	8.70	4.50	Operational	Complied
29	Viluppuram – Kakuppam	9.0	7.00	Operational	Complied
30	Viluppuram - Erumanthangal	3.50	1.50	Operational	Complied
31	Arakkonam	11.04	2.00	Operational	Complied
32	Thirupathur	11.43	2.00	Operational	Complied
33	Bodinayakkanur	12.08	4.00	Operational	Complied

34	Chinnamanur	3.99	3.72	Operational	Complied
35	Periyakulam	5.47	4.00	Operational	Complied
36	Ramanathpuram	7.00	5.80	Operational	Complied
37	Rasipuram	6.96	2.60	Operational	Complied
38	Theni-Allinagaram	12.05	9.50	Operational	Complied
39	Sivagangai	4.92	1.50	Operational	Complied
40	Dharmapuri	4.86	3.50	Operational	Complied
41	Karur	15.00	6.50	Operational	Complied
42	Krishnagiri	12.34	8.00	Operational	Complied
43	Namakkal	5.00	5.00	Operational	Complied
44	Nagapattinam STP-1	9.63	4.10	Operational	Complied
45	Nagapattinam STP-2	2.69	1.00	Operational	Complied
46	Tiruvarur	6.92	4.10	Operational	Complied
47	Ariyalur	4.16	1.00	Operational	Complied
48	Pudukkottai	10.62	6.00	Operational	Complied
49	Perambalur	4.20	3.60	Operational	Complied
50	Udhagamandalam	5.00	4.00	Operational	Complied
51	Udumalaipet	7.81	3.75	Operational	Complied
52	Virudhunagar	7.65	3.80	Operational	Complied
53	Tiruchirappalli	58.00	58.00	Operational	Complied
54	Salem - Vellakuttai STP	13.00	7.00	Operational	Complied
55	Salem - Anaimedu STP	6.00	4.00	Operational	Complied
56	Salem - Mankuttai STP	35.00	1.50	Operational	Complied
57	Salem - Vandipettai STP	44.00	1.00	Operational	Complied
58	Tirunelveli	24.20	9.00	Operational	Complied

59	Erode	50.55	27.00	Operational	Complied
60	Mettur STP-1	0.82	0.50	Operational	Complied
61	Mettur STP-2	0.92	0.14	Operational	Complied
62	Mettur STP-3	5.45	2.10	Operational	Complied
63	Kumbakonam	17.00	12.50	Operational	Complied
64	Mayiladuthurai	5.85	5.85	Operational	Complied
	Total - 51 Nos.	869.28	372.68		
	DTP				
65	Mamallapuram TP	2.34	1.00	Operational	Complied
66	Orathanadu TP	2.30	1.30	Operational	Complied
67	Thiruchendur TP	3.90	1.40	Trial Run	Being complied
68	Palanichettyatti TP	2.80	2.80	Operational	Complied
69	Thirumazisai TP	3.00	1.00	Operational	Complied
70	Ulunderpettai TP	3.15	-	Trial Run	Being complied
71	Velankanni TP	2.33	-	Trial Run	Being complied
	Total (7 Nos)	19.82	7.50	Due to summer season, the inflow of sewage of Chennai city has been decreased, hence the utilization capacity is also reduced.	
	Grand Total (71 Nos.)	1634.10	926.674		

Details of existing FSTPS in Tamil Nadu

S.No.	Location	Existing STP Capacity MLD	Capacity Being Utilized MLD	Operational Status of STP	Compliance Status of STP
	CMA				
1	Kangayam	0.02	0.02	Operational	Complied
2	Kovilpatti	0.04	0.04	Operational	Complied
3	Tirumangalam	0.04	0.04	Operational	Complied
4	Dharapuram	0.03	0.03	Operational	Complied
5	Sengottai	0.02	0.02	Operational	Complied
6	Thuraiyur	0.02	0.02	Operational	Complied
7	Vickramasingapuram	0.03	0.03	Operational	Complied

8	Edappadi	0.03	0.03	Operational	Complied
9	Kadayanallur	0.04	0.04	Operational	Complied
	Total 9 FSTPs	0.27	0.27	Operational	Complied
	DTP				
1.	Karunguzhi	0.024	0.024	Operational	Complied
2.	Periyanaikanpalayam	0.03	0.03	Operational	Complied
	Total	0.054	0.054		
	Grand Total (11 Nos)	0.324	0.324		

Details of under construction STPs in Tamil Nadu

S.No.	Location	Capacity of the plant (MLD)	Physical Progress in %	Status of I&D or House sewer connection	Completion Timeline
CMWSSB					
1	Sholinganallur STP	54	87.50		June 2021
2	Thiruvottriyur STP	31	100	Trial run, Improvement and additional works are in progress	
3	Kodungaiyur STP Zone - I	120	40		Feb 2022
4	Kodungaiyur STP Zone - II	120	55		Feb 2022
5	Nesapakkam STP Zone - IV	50	32.5		Feb 2022
6	Perungudi STP Zone - V	60	33.34		Feb 2022
7	Nesapakkam TTUF	10	86.23	Oct 2021 (Due to Pandemic lockdown the work could not be mobilized by the contractor)	
8	Perungudi TTUF	10	61.58		
9	Chennai River Restoration Trust (CRRT),Chetpet MSTP	1	91.5		June 2021
10	CRRT, Nungambakkam MSTP	1.2	65		June 2021
11	CRRT, Maduravoyal	0.6	13.5		Dec 2021
12	CRRT, Langs Garden MSTP	10	30.50	May 2022(Due to Pandemic lockdown the work could not be mobilized by the contractor)	
13	CRRT, Todd Hunter Nagar MSTP	0.4*4=1.6	7		Jan 2022
14	CRRT, Kottupuram MSTP	0.3*2=0.6	5	June 2022 (Work will be commenced after construction of storm water tank and equalization tank)	
Total (14 Nos.)		470			
CMA					
15	Ambur	16.71	Land handed over on 26.02.21, design work is in progress & will be completed by Dec.22		
16	Avadi	36.00	93%	-	August-21
17	Coimbatore - Nanjudapuram	40.00	85%	-	Sep-21
18	Coimbatore – Kuruchi & kuniyamuthur	30.53	66%	-	Jan-22

19	Karaikudi	16.00	75%	-	Sep-21
20	Nagercoil	17.66	90%	-	Aug-21
21	Pollachi	11.25	93%	-	July-21
22	Rajapalayam	21.85	10%	-	March 22.
23	Rameshwaram	4.08	37%	Dec'21 (Work stopped due to Hon'ble High Court Stay)	
24	Sattur	4.65	84%	-	Oct-21
25	Tambaram	30.00	97%	3930	Sept-21
26	Tiruppur	15.00	40%		June-22
27	Tiruppur (Sarkarperipalayam)	36.00	62%		Feb-22
28	Tiruppur (Chinnandipalayam)	20.00	62%	-	Feb-22
29	Tuticorin	28.00	70%	-	July-21
30	Vellore	50.00	48%	-	Dec-21
31	Tindivanam	11.44	Preliminary work is under progress		Dec-23
32	Villupuram Added Area	4.56			Dec-23
33	Pammal & Anagaputhur	27.00			Mar-23
34	Tiruchirapalli-STP-1	30.00	52%	-	Dec-21
35	Tiruchirapalli-STP-2	37.00	53%	-	Dec-21
36	Mettupalayam	8.65	92%	-	June-21
37	Sathiyamangalam	4.08	100%	Effecting HSCs under progress & to be commissioned	
Total (23 Nos)		500.46			
DTP					
38	Sriperumbudur TP	8.50	80%	5028/6000	31.12.2021
39	Thiruporur TP	4.02	64%	3356/4479	31.12.2021
40	Ponneri TP	6.52	43%	1928/7605	30.08.2022
41	Manachanallur TP	6.41	99%	3652/3652	31.07.2021
42	<u>S.Kannanur TP</u>			2320/2320	
43	Vallam TP	2.35	95%	3467/3787	15.09.2021
44	Perundurai TP	3.14	95%	3518/3653	31.07.2021
45	Melachokanathapuram TP	2.00	72%	2984/4500	30.09.2021
Total (8 Nos)		32.94		26253/35996	
Grand Total (45 Nos)		976.4			

Details of under construction FSTPs in Tamil Nadu

Sl.No.	Location	Capacity of the plant (MLD)	Physical Progress in %	Completion Timeline
	CMA			
	33 Locations	0.93	At various stages	--
	DTP			
1	Mudukulathur TP	0.015	94%	--
2	Jalakandapuram TP	0.015	96%	--
3	Pennagaram TP	0.015	41%	--
4	Kaveripattinam TP	0.015	70%	--
5	Chengam TP	0.020	95%	--

6	Kurumbalur TP	0.010	68%	--
7	Pennadam TP	0.010	71%	--
8	Alangayam TP	0.015	90%	--
	Total	0.115		
	Grand Total (41 Nos)	1.045		

Details of proposed STPs in Tamil Nadu State

Sl. No.	Locations	Capacity of the STP proposed - MLD	Status of Project (at DPR Stage/ Under tendering/ work to be awarded)	
	CMA			
	PRS (2 Nos.)			
1	Trichirapalli	7.50	Tender Received & Work to be commenced	
2	Tirunelveli	10.00		
	Total (2 Nos.)	17.5		
	DTP			
3	Mangadu	72.00	DPR stage-Comprehensive UGSS in Poonamallee cluster A with Mangadu Town Panchayat and 12 Village Town Panchayat	
4	Chitlapakkam		Detailed project Report prepared under TNUISFL for Sembakkam cluster basis with 13 local bodies (Fund assistance from Project Development Grant Fund)	
5	Madampakkam			
6	Peerkanaranai		DPR has to be prepared through TNUISFL on cluster basis	
7	Perungalathur			
8	Thiruneermalai			
	PRS		Status of Project	Remarks
9	Musiri TP		DPR Stage	DPR is under preparation by WAPCOS/ PWD.
10	Sirugamani TP		DPR Stage	
11	Mohanur TP		DPR Stage	
12	Velur TP		DPR Stage	
13	Punjai Pugalur TP		DPR Stage	
14	Bhavani sagar TP		DPR Stage	
15	Sirumugai TP		DPR Stage	
16	Madathukulam TP		DPR Stage	
17	Omalar TP		DPR Stage	
18	Poallampatty TP		DPR Stage	
19	PethanaickenpalayaTP		DPR Stage	DPR is under preparation by TWIC
20	Yethapur TP		DPR Stage	
21	Belur TP		DPR Stage	
22	Srivaikundam TP		DPR Stage	
23	Authoor TP		DPR Stage	
24	Eral TP		DPR Stage	
25	Alwarthirunagari TP		DPR Stage	
26	Then Thiruperai TP		DPR Stage	
27	Arumuganeri TP		DPR Stage	
28	Mukkudal TP		DPR Stage	
29	Gopalamudram TP		DPR Stage	
	Kallidaikurichi TP		DPR Stage	
30	Cheranmahadevi TP		DPR Stage	

31	Veeravanallur TP		DPR Stage	DPR is under preparation by WAPCOS/ PWD.
33	Patthamadai TP		DPR Stage	
34	Mela Seval TP		DPR Stage	
35	Kuthalam TP		DPR Stage	
36	Thirukattupalli TP		DPR Stage	
37	Thiruvaiyaru TP		DPR Stage	
	Total (35 Nos)			
	Grand Total 37 Nos			

IV. Details of Industrial Pollution-TNPCB

Sl. No.	Details of Industries	State	PRS
1.	No. of industries in the State:	46,401	7,381
2.	No. of water polluting industries in the State:	11,445	1,770
3.	Quantity of effluent generated from the industries in MLD:	2,835.7	452.7
4.	Quantity of Hazardous Sludge generated from the Industries.	9,64,810 T/A	-
5.	No. of industrial units having ETPs:	11,445	1,770
6.	No. of industrial units connected to CETP:	1,497	Nil
7.	No. and total capacity of ETPs (details of existing/ under construction / proposed)	-	-
8.	Compliance status of the ETPs:	11,445 Industrial units provided zero liquid discharge system and there is no discharge into the water bodies	
9.	Number and total capacity of CETPs (details of existing/ under construction / proposed)	Existing – 36 Nos. (87.35 MLD). Proposed- 10 Nos.(41 MLD)	Proposed – 10 Nos., Capacity 41 MLD
10	Status of compliance and operation of the CETPs	Details furnished below	

10a. Status of compliance and operation of the CETPs in the State-TNPCB

Sl. No.	Location	No. of CETPs	No. of industrial units connected to CETP.	Consented Quantity for CETPs (KLD)	Status of CETPs	Status of CETPs (existing, constn. & proposed)
1	Trichy	1	7	201.4	Complied	Existing
2	Dindigul	1	49	1517	Complied	Existing
3	Perundurai	1	14	1000	Complied	Existing
4	Ambur	1	49	1150	Complied	Existing
5	Ambur	1	17	330	Complied	Existing
6	Peranambut	1	36	600	Complied	Existing
7	Vaniyambadi	1	110	2000	Complied	Existing
8	Ranipet	1	82	3600	Complied	Existing
9	Ranipet	1	79	1875	Complied	Existing
10	Ranipet	1	40	700	Complied	Existing

11	Melvisharam	1	36	600	Complied	Existing
12	Madhavaram	1	15	400	Complied	Existing
13	Pallavaram	1	144	3000	Being complied	Existing
14	Sivagangai	1	48	49.6	Under closure	Existing
15	Ambattur	1	211	200	Being complied	Existing
16	Tiruppur	1	75	7000	Complied	Existing
17	Tiruppur	1	6	180	Complied	Existing
18	Tiruppur	1	29	3555	Complied	Existing
19	Tiruppur	1	12	3520	Complied	Existing
20	Tiruppur	1	18	2750	Complied	Existing
21	Tiruppur	1	60	4785	Complied	Existing
22	Tiruppur	1	28	3748	Complied	Existing
23	Tiruppur	1	69	10758	Complied	Existing
24	Tiruppur	1	4	2250	Complied	Existing
25	Tiruppur	1	17	4950	Complied	Existing
26	Tiruppur	1	23	4500	Complied	Existing
27	Tiruppur	1	12	2700	Complied	Existing
28	Tiruppur	1	8	165	Complied	Existing
29	Tiruppur	1	15	2750	Complied	Existing
30	Tiruppur	1	15	2485	Complied	Existing
31	Tiruppur	1	19	4500	Complied	Existing
32	Tiruppur	1	25	3150	Complied	Existing
33	Tiruppur	1	9	1350	Complied	Existing
34	Perundurai	1	14	2681	Complied	Existing
35	Kanchipuram	1	62	1500	Under closure	Existing
36	Kodaikanal	1	40	850	Complied	Existing
Total		36	1497	87350		

Note: 1. The CETP of **Kanchipuram** and **Sivagangai** have been closed by the TNPCB as the CETPs have not complied the Board norms.

2. The CETP, **Pallavaram** has been directed to furnish evaluation study report on the performance of the CETP. The CETP has engaged Anna university, Chennai and the report from Anna University is awaited.
3. The CETP, **Ambattur** has been issued consent to operate order and it is under operation. It has provided Zero Liquid Discharge (ZLD) system. The TNPCB has issued directions under the water (P & C P) Act, 1974 as amended to the CETP to comply with certain conditions for violation of consent order conditions.

10b. Details of CETPs proposed in the PRS

Sl. No.	Location	Name of CETPs	CETP Capacity (MLD)	Status
1.	Perundurai	Sree Bhavani Dyeing Cluster Development Limited, Perundurai Taluk, Erode District.	4	
2.	Perundurai	Kadayampatti CETP Private Limited, Bhavani, Perundurai Taluk, Erode District	6.25	
3.	Perundurai	Kadayampatti Common Reject Management Systems Private Limited (CRMS), Perundurai Taluk, Erode District	1.75	
4.	Erode	Gangapuram CETP Private Limited, Erode Taluk & District	4.5	
5.	Erode	Villarasampatti CETP Private Limited, Erode Taluk & District	4.5	

Sl. No.	Location	Name of CETPs	CETP Capacity (MLD)	Status
6.	Erode	M/s. Suriyampalayam CETP Private Limited, Erode	4.2	DPRs prepared & forwarded to the GOI for funding
7.	Erode	M/s. Green Kalingarayan CETP Private Limited, Erode	5.8	
8.	Erode	M/s. Erode CETP Private Limited (CRMS), Erode.	2.0	
9	Kumarapalayam	M/s. Kumarapalayam Green Cauvery Dyeing Cluster, Kumarapalayam	5.0	
10	Kumarapalayam	M/s. Green Environmental Association, Pallipalayam & Kumarapalayam, Namakal dist.	3.0	
TOTAL - 10 CETPs			41	

Note: Consent to Establishment orders have been issued to 10 CETPs meant for textile processing units by the TNPCB. The Detailed Project Reports prepared by Indian Institute of Technology, Madras with TNPCB recommendations have been forwarded to Director of Handloom of Textiles, Govt. of Tamil Nadu in-turn the same have been forwarded to Ministry of Textiles, Government of India, New Delhi for funding 50% of total cost under IPDS scheme and the fund is awaited.

IV. Solid Waste Management:

No	Solid Waste Management	State	PRS
1.	Total number of Urban Local Bodies and their Population	664	48
2.	Current Municipal Solid Waste Generation (TPD)	ULB- 12,953* Note: The MSW of RLB is furnished separately in the dossier below. *MSW generation reduced due to lockdown.	ULB- 1421.73
3.	a. Number of facilities b. Installed capacity –TPD c. Utilization of existing MSW processing facilities in TPD (bifurcated by type of processing eg- Waste to Energy (Tonnage and Power Output), Compost Plants (Windrow, Vermi, decentralized pit composting), bio-methanation, MRF, etc	4,426 (CMA-1924+DTP-1324 +GCC-1178) 9205.37 (CMA- 5479+DTP-1819+GCC-1907.37) 8374.37 (CMA- 4648* +DTP- 1819+GCC-1907.37)	426 1009 976
4.	Action plan to bridge gap between Installed Capacity and Current Utilization of processing facilities (if Gap > 20%)	1. It is proposed to increase the segregation, collection and treatment of MSWs. 2. The non-bio-gradable waste such as plastic wastes, etc. will be segregated and	

		disposed scientifically.	
5.	No. and capacity of C&D waste processing plants in TPD (existing, proposed and under construction)	Under construction-2 Nos. - 800 TPD Proposed – 3 Nos. at Coimbatore, Trichy and Madurai –Tender Stages.	Nil
6.	Total No. of wards (ULBs) No. of wards having door to door collection service, No. of wards practicing segregation at source	12,820 12,401 11,362	1,134 1,112 1,030
7	Details of MSW treatment facilities proposed and under construction (No., capacity, and technology)	Proposed-13 Nos. (CMA-10+GCC-3). Capacity :336.50 TPD (CMA-36.5+GCC-300) Under Construction- *267Nos. (CMA-149 + DTP-4+GCC-114), Capacity 2788.6 TPD (CMA-1084+GCC-1678.8, DTP-25.80) * As the no. of Existing MSW facilities increased the Under Construction facilities is reduced. (Technology: Windrow composting, Vermi composing, Bio-gas production, Incineration, Pyrolysis, Micro composting, Organic Compositing, Resource Recovery)	1 Nos. 14 TPD
8.	No. and area (in acres) of uncontrolled garbage dumpsites and Sanitary Landfills.	Nil	Nil
9.	No. and area (in acres) of legacy waste within 1km buffer of both side of the rivers	-	-
10.	No. of drains falling into rivers and no. of drains having floating racks/screens installed to prevent solid waste from falling into the rivers	67 drains as shown in item 10 fall into water bodies. But, no MSWs is discharged into the water bodies.	

Rural Development and Panchayat Raj (RD & PR)

No.	Solid Waste Management	State	PRS
1.	Current Municipal Solid Waste Generation TPD	1965	8.3
2.	Number of Village Panchayats	12525	31
3.	Details of MSW treatment facilities proposed.	321 Nos	1

Status of ULB wise Management of Solid Waste-CMA, DTP & Greater Chennai Corporation (GCC)

ULBs	Total MSW generation (TPD)	Total MSW processed (TPD)	Existing MSW Facilities	Utilization Capacity of MSW facilities (TPD)	Proposed MSW Facilities & Completion timeline
CMA	6526	4648.00	Windrow/Vermi composting, Biogas generation	4648.00	149 Nos. of MSW treatment facilities are under constrn. & 10 Nos. of facilities are proposed.
DTP	2100	1819.0	Incineration, Pyrolysis, biocomposting,	1819.0	3 Incinerators & 1 Pyrolysis are under progress for processing non-recyclable dry waste on cluster basis.
GCC	4327	1907.37	Windrow/Vermi composting, Bio-gas generation	1907.37	114 Nos. of MSW treatment facilities are under constrn. & 3 Nos. of facilities are proposed.
Total	12,953	8374.37		8374.37	

VI . Bio-medical Waste Management (BWM):

S.N	BWM	State	PRS
1.	Total Bio-medical generation:	88.01 T/D	8.363 T/D
2.	No. of Hospitals and Health Care Facilities:	25,910	5,717
3.	Status of Treatment Facility/ CBMWTF:	Total -12 Nos. 10- Facilities under operation 2-Facilities - Issued Closure order by TNPCB for non-compliance. 3-Commonfacilities (CBMWTFs) are under establishment in Hosur, Gummidipoondi, & Tiruppur .	1. M/s. Medicare Enviro Systems, Thanjavur is in operation covering the districts of Thanjavur, Thiruvarur, Trichy, Nagapattinam, Pudukottai, Perambalur, Ariyalur & Sivangangai. 2. M/s.Ramky Energy and Environment Ltd, Salem is in operation covering the districts of Salem, Namakkal, Erode, Karur Dharmapuri & krishnagiri.

VII. Hazardous Waste Management (HWM)

S.No	Hazardous Waste Management	Tamil Nadu State
1.	Total Hazardous Waste generation	Total : 9.64810 lakhs T/A Recylable : 1.2081 lakhs T/A Utilizable : 7.30 lakhs T/A

		Land fillable : 0.90 lakhs T/A Incinerable : 0.24 lakhs T/A
2.	No. of Industries generating HW	3,961 units
3.	Treatment Capacity of all TSDFs	<u>2 Nos. of M/s Tamil Nadu Waste Management Limited (TNWML) Facility :</u> a. <u>TSDF Gummidipoondi</u> : Permitted land fillable hazardous waste in SLF- 1,00,000 T/A Permitted for Incineration of hazardous waste with incinerator of capacity-1.5 T/Hr. b. <u>TSDF Viruthunagar</u> : Permitted land fillable hazardous waste in SLF-2,40,000 T/A
4.	Average Quantity of Hazardous waste reaching the TSDFs and treated	Land fillable hazardous waste- 90,296 T/A Incinerable hazardous waste- 7312 T/A
5.	Details of on-going or proposed TSDF	A common TSDF is proposed by TNWML (Unit-3) at Balethottam village, Pochampalli Taluk, Krishnagiri District for which CTE is granted under Water & Air Acts for direct landfillable Hazardous waste -83 TPD & treated landfillable hazardous waste -166 TPD.

VIII. Plastic Waste Management

Plastic Waste Management	STATE	PRS
Total Plastic Waste generation (TPD)	1259	109.9
Treatment/ Measures adopted for reduction or management of plastic waste	<p>Recyclable/ Saleable plastics are sold to authorized vendors. Non-saleable plastics are sent to cement factories for co-incineration and also used as a component for laying roads. Incinerators & pyrolysis plants are under progress for processing non-recyclable dry waste in cluster basis.</p> <p>A plastic Shredding unit is available at each district under SWM Scheme.</p> <p>All the ULBs are enforcing Source segregation of wastes and the saleable fraction of plastic wastes are sold to recyclers and remuneration is paid back to sanitary workers. Apart from that, a total quantity of 1110 MT of single use plastics had been seized and a penalty of Rs.5.48 crore has been levied. The seized plastics are stored at Resource Recovery Centres (RRC) and disposed to Cement industries.</p>	

IX. Details of Alternate Treatment Technology being adopted by the State/UT: Nil

X. Identification of polluting sources including drains contributing to river pollution and action as per NGT order on in-situ treatment:

Sl.No.	Name of the river	Name of the ULBs	No. of locations joining into major water bodies	Remarks
1	Cauvery	Komarapalayam	5	Interception & Diversion (I&D) Work. DPR is under preparation
2	Cauvery	Pallipalayam	7	
3.	Cauvery	Kulithalai	3	
4	Cauvery	Bhavani	6	
5	Tamirabarani	Ambasamudram	6	
6	Tamirabarani	Vickaramasingapuram	12	
7	Vasista	Attur	3	
8	Vasista	Narasingapuram	3	
9	Sarabanga	Idappadi	22	
Total			67	

XI. Details of Nodal Officer appointed by Chief Secretary in the State/UT: Nodal officers have been nominated vide G.O.Ms No.64 Environment and Forests (EC.2) Department dated 03.10.2020 by the Government of Tamil Nadu.

XII.Details of meetings carried under the Chairmanship Chief of Secretary in the State/UT: Environment Monitoring Cell meeting has been conducted by the Additional Chief Secretary to Government of Tamil Nadu, Environment and Forests Department, on 23.12.2020.

XIII. Latest water quality of polluted river, its tributaries, drains with flow details and ground water quality in the catchment of polluted river.

Latest water quality of the polluted river stretches for the month of April 2021

Sl.No.	Name of the River	No of Monitoring Locations	BOD mg/l
1	Sarabanga	2	No flow
2	Thirumanimutharu	2	25
3	Vasista	2	No flow
4	Cauvery	19	*
5	Bhavani	7	*
6	Thamirabarani	12	*

Note* Samples not collected due to lock down

Source : TNPCB

Ground water quality in the catchment of polluted rivers-PWD

Name of the River	Ground water quality
Sarabanga	The State Ground and Surface Water Resources Data Centre (SG&SWRDC) has provided monitoring wells for observation of ground water quality in Danishpet, Omalur, Idaipadi, Thevur and Tharamangalam areas. The Total Dissolved Solids (TDS) of this stretch is found to be vary between 399 mg/l to 1885 mg/l . Danishpet is having TDS of good quality whereas the rest of the places having TDS value in the range of moderate quality.
Thirumanimuth	The SG&SWRDC provided monitoring wells in Salem, Attayampatti and Palapatti

-aru	areas. The TDS in this stretch vary between 500 mg/l to 2000 mg/l.
Vasista	The SG&SWRDC is having monitoring wells in Papanaiickenpatti, Yethapur, Athur and Thalaivasal. The TDS value is between 336 mg/l to 1029 mg/l
Cauvery	The SG&SWRDC is having ground water quality data for the areas of Dharmapuri, Mettur, Bhavani, Salem, Paramathivelur, Kumarapalayam, Karur, Erode, Musiri, Trichy, Kulithalai, Kumbakonam and Mayiladuthurai and in Dharmapuri the TDS varies between 523 mg/l to 2096 mg/l, at Salem the water quality varies between 412 to 2845 mg/l, at Namakkal the TDS exceed even 6000 mg/l. At Thanjavur and Cuddalore in most of the locations the water quality is found to vary between good and moderate and at few places of Cuddalore the TDS varies between 5000 to 6000 mg/l .
Bhavani	The general distribution of ground water quality varies between Good to moderate level. Especially Nilgiris is having good quality water.
Thamirabarani	The collected water quality data of Cheranmadevi, Thiruvaidaimaruthur, Ambasamudram, Thirunelveli, Palayamkottai, and Ariyanaygipuram showed good, poor and moderate quality based on TDS.

XIV. Ground water regulation-PWD

Name of the River	Ground water regulation
Sarabanga	For effective management of Ground Water, 683 packaged drinking water firms operated illegally have been closed as per Honorable Madras High Court order passed under WP No.16299 / 2018. In the Tamirabarani basin, 9 illegally operating firkas have been sealed and closed.
Thirumanimutharu	
Vasista	
Cauvery	
Bhavani	
Thamirabarani	

XV. Good irrigation practices being adopted by the State-PWD:

Name of the River	Good irrigation practices being adopted by the State
Sarabanga	Awareness meetings are conducted under TNIAMP, ADB & State Funds. In

Thirumanimutharu	some parts of the reach DRIP irrigation is practiced.
Vasista	
Cauvery	
Bhavani	
Thamirabarani	Village level awareness campaigns are conducted periodically by PWD officials to adopt the crop rotation for good irrigation practices. Rehabilitation and modernization of Tanks, Anicuts and Supply channels are being carried out in TNIAMP projectas per GO Ms No: 140 PW (WR 1) Dept Dt: 21.06.2017 for an amount of Rs.107.09 crores. Kudimaramath woks as per G.O (Ms).No.98PW(W1)Dept/Dt: 22.04.2020 for an amount of Rs. 16.365 Crores is carried out in Tirunelveli and Thoothukudi Districts.

XVI. Rain Water Harvesting-PWD

Name of the River	Existing Structures (Nos)	Ongoing Works (Nos)	Proposed Works (Nos)
Sarabanga	5	2	10-Recharge Wells
Thirumanimutharu	6	-	14-Recharge Wells
Vasista	16	-	-
Cauvery	44	10	29
Bhavani	13	8- Check dam 28 Recharge shaft	--
Thamirabarani	7	2	Total - 230 works. Barrages 3 Nos.-Rs.230 Crores. Check dam 2 Nos-Rs.76 Crores, Artificial Recharge well 221 Nos and Recharge shaft 4 Nos. -Rs. 88.496 Crores.
Total	91	50	283

XVII. Demarcation of Flood plain and removal of illegal encroachments - PWD:

Name of the River	Demarcation of Floodplain and removal of illegal encroachments
Sarabanga	Drone Survey completed by WAPCOS in January 2021. The draft DPR at a cost of Rs.2.0 Cr prepared by WAPCOS for identification of flood plain zones and area for afforestation to maintain Bio Diversity has been submitted and is under the scrutiny of PWD. Encroachment if any is identified in the survey will be evicted and other management works will be completed by March 2022 after rehabilitation and resettlement.
Thirumanimutharu	
Vasista	No Flood plains zones/encroachment have been identified.
Cauvery	Drone Survey completed by WAPCOS in January 2021. The draft DPR at a cost of

	Rs.20.0 Cr prepared by WAPCOS for identification of flood plain zones and area for afforestation to maintain Bio Diversity has been submitted and is under the scrutiny of PWD. Encroachment if any is identified in the survey will be evicted and other management works will be completed by March 2022 after rehabilitation and resettlement.																				
Bhavani	<p>a. Drone Survey completed by WAPCOS in January 2021. The draft DPR at a cost of Rs. 2.0 Cr prepared by WAPCOS for identification of flood plain zones and area for afforestation to maintain Bio Diversity has been submitted and is under the scrutiny of PWD.</p> <p>b. 55 Nos of encroachments are to be removed belong to fishing community. Recommendations for alternate land has been sent to Secretary to Government, Revenue department by Commissioner for Revenue administration vide letter No F.2/41632/2005/Dt.15.2.2006.</p>																				
Thamirabarani	<p>a. To prepare comprehensive flood protection plan for Thamirabarani River Rs. 4.00 Lakhs has been allotted vide GO Ms. No. 37 Revenue (DMII) Department 9.02.2017. Estimate has been prepared for Rs. 4.00 Lakhs for the demarcation of Flood plain zone and steps are being taken for the protection and management of Flood plain Zones of Thamirabarani .</p> <p>b. In Tirunelveli Corporation, Prosopis Juliflora on the river stretches for a length of 10km from Vilagam to Naranammalpuram river bridge were removed at a cost of 140.00 lakhs vide GO(2D) No. 14 PW (P2) Dept Dated 8.03.2019 to restore the River course for a free flow of flood water.</p> <p>c. In River Banks of the Thamirabarani, the following encroachments were identified and demarcated by the water resources department/Public works department.</p> <table border="1" data-bbox="507 1628 1417 1914"> <thead> <tr> <th>Sl. No</th> <th>District</th> <th>Encroachment Nos.</th> <th>Evicted Nos.</th> <th>Balance to be evicted Nos.</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Tirunelveli</td> <td>683</td> <td>639</td> <td>44</td> </tr> <tr> <td>2.</td> <td>Thoothukudi</td> <td>1084</td> <td>117</td> <td>967</td> </tr> <tr> <td></td> <td>Total</td> <td>1767</td> <td>756</td> <td>1011</td> </tr> </tbody> </table> <p>The issue of eviction notices to the encroachers under eviction of encroachment act is under progress in Tirunelveli and Thoothukudi districts.</p>	Sl. No	District	Encroachment Nos.	Evicted Nos.	Balance to be evicted Nos.	1.	Tirunelveli	683	639	44	2.	Thoothukudi	1084	117	967		Total	1767	756	1011
Sl. No	District	Encroachment Nos.	Evicted Nos.	Balance to be evicted Nos.																	
1.	Tirunelveli	683	639	44																	
2.	Thoothukudi	1084	117	967																	
	Total	1767	756	1011																	

XVIII. Maintaining minimum e-flow of river-PWD:

Name of the River	Maintaining minimum e-flow of river
Sarabanga	This river is only a flood carrier. The sewage water enters in to the river in Edapaddi Municipality, Omalur Town Panchayat and Poolampatti Town Panchayat. The above treatment plants are proposed under Nadanthai Vaazhi Cauvery for which a draft DPR has been prepared by M/s. WAPCOS, submitted and is under the scrutiny of PWD. E flow will be maintained in this river after completion sewage treatment plants by March 2022. The treated water will flow as environmental flow.
Thirumanimutharu	This river is only a flood carrier. The sewage water enters in to the river in Salem Corporation. Treatment plants have been proposed under NadanthaiVaazhi Cauvery for which a draft DPR has been prepared by M/s. WAPCOS, submitted and is under the scrutiny of PWD. E flow will be maintained in this river after completion of sewage treatment plants by March 2022, the treated water will flow as environmental flow.
Vasista	This river is only a flood carrier. But the sewage water enters in to the river in Attur and Narasingapuram Municipality. After completion of sewage treatment plants in the above locations, the treated water will flow as environment flow.
Cauvery	Mettur dam is opened for irrigation from June 12 th to January 28 th based on availability of water every year. It is opened for drinking purpose in the remaining days. Usually a monthly minimum average E flow of 0.10 TMC is maintained. The E flow is maintained for more than 8 months. During the month of May 2021 an E Flow of 0.111 TMC was maintained.
Bhavani	An E flow of 34,363 cusecs (including Irrigation purpose) was maintained in the river Bhavani during the Month of May 2021.
Thamirabarani	An average of 316 cusecs of water is released into the river in the month of May 2021 to ensure minimum environmental flow.

XIX. Plantation activities along the rivers-PWD

Name of the River	Plantation activities along the Rivers
Sarabanga	DPR is prepared and under scrutiny by PWD for planting 32,400 Nos. of

	tree saplings.
Thirumanimutharu	DPR is prepared and under scrutiny by PWD for planting 42,000 Nos. of tree saplings.
Vasista	There is no proposal at present.
Cauvery	DPR is prepared and under scrutiny by PWD for planting 1,44,500 Nos. of tree saplings.
Bhavani	DPR is prepared and under scrutiny by PWD for planting 86,500 Nos. of tree saplings.
Thamirabarani	At present there is no proposal on plantation on the River Banks and investigation works are being taken to implement it by Forest Department.

XX. Development of biodiversity park - PWD

Name of the River	Development of Biodiversity park
Sarabanga	Drone Survey has been completed by M/s.WAPCOS in January 2021. A draft DPR prepared by M/s.WAPCOS has been submitted and is under scrutiny of PWD. This work will be completed in March 2022.
Thirumanimutharu	
Vasista	There is no proposal at present.
Cauvery	Drone Survey has been completed by M/s.WAPCOS in January 2021. A draft DPR prepared by M/s.WAPCOS has been submitted and is under scrutiny of PWD. This work will be completed in March 2022.
Bhavani	
Thamirabarani	At present there is no proposal on biodiversity parks on the encroached River stretches and investigation works are being taken to implement it.

XXI. Reuse of Treated Water - CMA

The policy for promotion of use of Treated Waste Water is prepared with a vision to maximize the collection & treatment of sewage generated and reuse of treated waste water on a sustainable basis, thereby reducing dependency on fresh water resources. Further, the policy promotes use of treated waste water as an economic resource.

In this regard, Tamil Nadu Government has launched waste water reuse policy during December 2019. At present Memorandum of Understanding (MoU) has been executed between the ULB and the user agency for the re-use of secondary treated effluent water.

S. No.	Name of the ULB	Quantity (MLD)	Usage/ Purpose
1	Nagapattinam	2.00	M/s KVK Power for cooling purpose
2	Dindugul	5.00	To maintain the TDS level of Tanners for Agro- forestry.
3	Tirunelveli	24.00	Nanguneri Special Economic Zone (SEZ) for Industries
4	Perambalur	3.00	MRF Industrial use
5	Ramanathapuram	3.00	NTC Infra
6	Coimbatore	15.00	Agricultural use to farmers association
7	Pollachi	11.50	Agricultural use to farmers association
8	Chinnamannur	3.00	Agricultural use
9	Karur	7.00	Agricultural use
10	Arakkonam	7.00	MRF Industrial use
Total		80.5	

XXII. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards: River Bhavani.

XXIII. Status of Preparation of Action Plan by the 14 Coastal States:

As per G.O.MS No.64 Environment and Forests (EC.2) Department dated 03.10.2020, preparation of action plan for the coastal and marine pollution by the Department of Environment, Government of Tamil Nadu, is under progress by collecting details from the 14 districts of Tamil Nadu.

XXIV. Regulation of Mining Activities in the State/UT: --

XXV. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring: 2 CETPs have been closed.-----